HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

VACATIONS – Dussehra Vacation, 2020 – High Court of Andhra Pradesh – Sitting Arrangements – Corrigendum Notification – Issued.

ROC.No.600/SO/2019

DATED:23.10.2020

CORRIGENDUM TO NOTIFICATION No.16/SO/2020 DT.22.10.2020

It is hereby notified that **Paragraph No.2** of the Notification No.16/SO/2020, dated 22.10.2020 relating to sitting arrangements of the Hon'ble Judges during Dussehra Vacation, 2020, shall stand modified and the same be read as under:

"2. During the Vacation, the following Hon'ble Judges will be sitting in the High Court of Andhra Pradesh, for hearing the matters as mentioned in the table:

Date of filing	Date of sitting	Name of the Hon'ble Judges	D.B./Single Bench matters
23.10.2020 & 27.10.2020	28.10.2020	Hon'ble Smt. Justice T. Rajani and Hon'ble Smt. Justice Lalitha Kanneganti	All matters relating to Division Bench
		Hon'ble Smt. Justice T. Rajani	Single Bench – Criminal matters
		Hon'ble Sri Justice K. Suresh Reddy	Single Bench – Writ/ Civil matters
		Hon'ble Smt. Justice Lalitha Kanneganti	Single Bench – Criminal matters

Note:

- i. After completion of Division Bench work, their Lordships will take up Single Bench matters.
- ii. In case of exigency, a Special Division Bench will be constituted with the permission of the Hon'ble The Chief Justice during the vacation."

Further, **to Paragraph No.4** of the said Notification dated 22.10.2020, **clause 'iii(a)'**, is added, and the same reads as under:

"iii(a) Criminal Petitions/Writ Petitions of any urgent nature which require attention of the Court for hearing during vacation."

J.S. Au 23/10/2020
REGISTRAR GENERAL

To

 The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)

- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.
- 8) The Director, Judicial Academy, Secunderabad.
- 9) The Director, High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
- 10) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 11) The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
- 12) The Advocate General, State of Andhra Pradesh, Amaravati.
- 13) The Secretary to Governor, for the State of Andhra Pradesh, Vijayawada.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravathi.
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District 522237.
- 16) The Registrar, A.P. Lokayukta, Hyderabad.
- 17) The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
- 18) The Chairman, Sales Tax Appellate Tribunal, at Visakhapatnam.
- 19) The Special Judge for trial of CBI Cases, Visakhapatnam.
- 20) The Presiding Officer, Labour Court, Anantapuramu, Guntur and Visakhapatnam.
- 21) The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
- 22) The Registrar, Income Tax AppellateTribunal, Visakhapatnam.
- 23) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 24) The Secretary General, Supreme Court of India, New Delhi.
- 25) The Registrars General, All High Courts in India.
- 26) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
- 27) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
- 28) The Public Prosecutor, High Court of Andhra Pradesh, Amaravati
- 29) The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
- 30) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 31) The Director of Prosecutions, Governorpet, Vijayawada.
- 32) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 33) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
- 34) The Secretary, Advocate Clerks' Association, High Court of Andhra Pradesh, Amaravati.
- 35) The Commissioner, Information & Public Relations, A.P., RTC Bhavan, Vijayawada (with a request to publish the notification in all local dailies)
- 36) The Director, All India Radio, Vijayawada.
- 37) The News Director, Doordarshan Kendra, Vijayawada
- 38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.

With a request for making necessary announcement

For publication in the Newspaper

- 39) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
- 40) The Overseer, High Court of Andhra Pradesh, Amaravati.

SPARE.